

sation of Burhanpur-Tapti Mill, a unit of National Textile Corporation located in Burhanpur, is under consideration;

(b) if so, the time by which the work of modernisation is likely to start there;

(c) the total expenditure likely to be incurred on this scheme; and

(d) the number of workers likely to get employment after implementation of this Scheme?

**THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV):** (a) Yes Sir.

(b) The modernisation scheme in respect of Burhanpur Tapti Mill, Burhanpur, after necessary approval by NTC (Holding Company), New Delhi and the Financial Institutions, is likely to start by the end of the current financial year 1993-94.

(c) The modernisation proposal in aspect of Burhanpur Tapti Mill envisages an investment of about Rs. 29 crores.

(d) It is estimated that the total work force after implementation of the modernisation scheme will be around 1400.

[English]

**Central Assistance for the Anganwadis  
In Kerala**

2325. SHRI A. CHARLES: Will the Minister of WELFARE be pleased to state:

(a) whether under the guidelines fixed by Union Government 50 per cent of the expenditure for running the anganwadis in the States are to be met by Union Government and the remaining 50 per cent by the concerned State Governments;

(b) the amount of Central assistance given to Kerala for Anganwadis during 1988-89, 89-90 and 90-91; and

(c) the amount spent by Government of Kerala during the above three years, year-wise?

**THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA):** (a) Under the Centrally-sponsored Integrated Child Development Services (ICDS) Scheme, the Union Government bears the entire cost except nutrition component which is borne by the State Governments. On that account also food assistance is provided to some States through the Centrally-sponsored Wheat-Based Nutrition Programme.

(b) The amount of Central assistance given to Kerala during 1988-89, 89-90 & 90-91 is Rs. 625.15 lakhs; Rs. 566.56 lakhs and Rs. 449.44 lakhs (upto 31.7.90) respectively.

(c) The amount spent by the Government of Kerala during 1988-89 1989-90 is Rs. 492.70 lakhs and Rs. 595.93 lakhs respectively. However, details of the amount spent by the Government of Kerala during 1990-91 have not been received so far.

**CMDs in NTC Subsidiaries**

2326. SHRI V. SREENIVASA PRASAD: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to elect Chairman-cum-Managing Directors in different subsidiary Corporations of National Textile Corporation Limited; and

(b) if so, the progress made so far?

**THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING IN-**